

DIVISION BENCH  
COURT - II

**O-240**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/942(KB)2012  
COMP.APPL/97(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	<b>YASH DEEP TREXIM PVT. LTD. VS RAINEY PARK SUPPLIERS PRIVATE LIMITED &amp; ORS</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Ms. Swapna Choubey, Adv. ] for Respondent -1

Mr. Patita Paban Bishwal, Adv.

Mr. Rajib Mullick, Adv. ] for the Petitioner

Ms. S. Mukherje, Adv.

**ORDER**

1. Learned Counsel for the Parties present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 21.06.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**